

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.830/2021
S.W.P. No.2012/2016

Tuesday, this the 30th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Ihsan Ahmad Bhat
Age 37 Yrs., S/o Ghulam Mohi-ud-din Bhat
R/o Monghall District Anantnag.

..Applicant
(Mr. Javaid Hameed, Advocate)

VERSUS

1. State of Jammu and Kashmir,
Through Commissioner-cum-Secretary to Government
Health and Medical Education Department
Civil Secretariat, Srinagar/Jammu.
2. Director, Health Services, Srinagar.
3. Principal/Dean Government Medical College Srinagar.

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. Javaid Hameed, learned counsel for applicant submits that he has not received any instructions from the applicant in spite of his repeated efforts. The T.A. is accordingly dismissed on reporting no instructions.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 30, 2021
/lg/sunil/vb/ankit/